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O.A. No.523/2007

Order Dated 11.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. S.B.Jena, Ld. Counsel appears for the Applicant and submits that arrears of pension in respect of the applicant which has not been released ~~for~~ from the period from 01.02.97 to 01.09.01. The applicant has made 03 representations at Annexure-A/5, A/6 and A/7 between 2000-2006 and no reply has been received from Respondent No.5.

Mr. T. Rath, Ld. Counsel for the Railways appears and submits that he has received a copy of this O.A.

Respondent No. 4 & 5 are directed to consider the representation pending with the concerned authorities and take action for releasing the pension and other pensionary benefits as admissible under the Rules within a period of 03 months. Accordingly, this O.A. is disposed of at the admission stage itself.

Copy of this order may be served on the Applicant and Ld. Counsel appearing for both the sides. Copy of this order along with copy of the O.A. may be served on the Respondent No.4 & 5.

  
C.R. Mohapatra  
MEMBER (A)